

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 576 OF 2025**

**IN THE MATTER OF:**

**Gayatripal & Ors.**

**.....PETITIONER**

**VERSUS**

**State of Uttar Pradesh & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 24.11.2025)**

**Gayatripal & Ors.**

**.....PETITIONER**

**VERSUS**

- 1.** State of Uttar Pradesh  
Through Principal Secretary,  
Environment, Forest and Climate Change, Government of U.P.  
17, Rana Pratap Marg, Lucknow, (U.P.), 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) **RESPONDENT NO. 1**
- 2.** District Magistrate, Fatehpur  
DM Office, Collectorate, Fatehpur U.P.-212601  
Email: [dmfat@nic.in](mailto:dmfat@nic.in) **RESPONDENT NO. 2**
- 3.** Central Pollution Control Board  
Through Member Secretary,  
Parivesh Bhawan, CBD-cum-Office Complex,  
East Arjun Nagar, Delhi 11003  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) **RESPONDENT NO. 3**
- 4.** Uttar Pradesh Pollution Control Board (UPPCB)  
Through Member Secretary,  
Building.No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow – 226010, UP  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **RESPONDENT NO. 4**
- 5.** Shri Vaibhav Kumar Dwivedi  
Son of Santosh Kumar Dwivedi Resident of Village Sarkandi,  
Police Station Asothar, District Fatehpur-212601, U.P. **RESPONDENT NO. 5**
- 6.** Mayank Dwivedi  
Son of Santosh Kumar Dwivedi Resident of Village Sarkandi,  
Police Station Asothar, District Fatehpur-212601, U.P. **RESPONDENT NO. 6**